

sizeable contributions to the family incomes, use of additional family income for additional food for the household, purchase of household items, children's

education and in some cases, even purchase of land. In some cases, there was a change in behaviour of husbands and children.

### Statement

#### Yearwise- Statewise disbursement of RMK loan

(Rs. in lakhs)

Sl. No.	State	1993-94	1994-95	1995-96	1996-97	1997-98	1998-99 (as on 23.11.98)
1.	A.P.	015.558	117.110	208.470	350.270	635.130	288.700
2.	Assam	-	-	-	-	-	000.500
3.	Bihar	012.956	004.044	010.000	003.500	020.000	001.000
4.	Gujarat	-	-	007.500	006.500	040.500	010.000
5.	H.P.	-	-	001.000	000.500	020.000	013.500
6.	Haryana	-	-	000.860	-	-	-
7.	J&K	-	-	-	010.000	-	-
8.	Karnataka	-	022.036	001.500	024.214	025.000	024.000
9.	Kerala	021.000	063.470	042.000	072.650	122.000	013.500
10.	M.P.	009.000	012.590	005.910	-	003.500	-
11.	Maharashtra	047.000	061.007	037.843	068.917	047.000	099.083
12.	Manipur	-	010.000	030.000	025.000	026.000	000.500
13.	N.Delhi	-	-	-	-	-	001.000
14.	Orissa	-	005.400	001.000	005.015	018.000	008.000
15.	Rajasthan	-	-	040.550	056.885	060.000	-
16.	Tamil Nadu	026.398	095.127	138.955	221.700	278.380	124.750
17.	U.P.	003.910	019.060	010.340	024.475	041.380	033.500
18.	W.B.	005.000	019.692	027.908	047.000	058.500	044.000
Total		140.822	429.526	563.836	916.761	1395.390	662.033

#### Transfer of Case to CBI

(b) and (c) Do not arise.

1191. SHRI S.S. GADHAVI : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Government have transferred investigation into corruption case in Kendriya Vidyalaya Sangathan to CBI;

(b) if so, the details of the allegations levelled; and

(c) the progress made by the CBI in the matter?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI) : (a) No, Sir.

#### Power Projects on Inter-State Rivers

1192. SHRI K.P. MOHAN : Will the Minister of POWER be pleased to state :

(a) whether the State Government of Tamil Nadu has requested the National Hydro Electric Power Corporation to set up power projects on inter-state rivers; and

(b) if so, the action taken/proposed to be taken by National Hydro Electric Power Corporation in this matter?

THE MINISTER OF POWER (SHRI P.R. KUMARAMANGALAM) : (a) Yes, Sir. The Government

of Tamil Nadu has requested that 2 (two) projects in Tamil Nadu at Rasimanal (600 MW) and Hogenakkal (250 MW) having inter-state aspects with Karnataka may be taken up by National Hydro-electric Power Corporation (NHPC) for execution.

(b) A team of officials of NHPC has visited the site at Hogenakkal, District Dhamapuri, (Tamil Nadu). Discussions with officers of Government of Tamil Nadu for executing the project in Central Sector were held on 12th November 1998. The views of the Govt. of Tamil Nadu and Govt. of Karnataka have been sought on two alternative proposals formulated by NHPC. The first proposal envisages 3 dams at Mekadatu (550 MW), Rasimanal (200 MW) and Hogenakkal (120 MW) and the second proposal envisages two dams at Mekadatu (550 MW) in Karnataka and Rasimahal (200 MW) in Tamil Nadu. Both the proposals would be producing approximately 2450 million units of energy with a water flow of 205 TMC. NHPC would finance, construct and operate the projects. These projects will be purely power projects with no irrigation element at all.

#### Loss Incurred by UPSEB

1193. SHRI HARI KEWAL PRASAD : Will the Minister of POWER be pleased to state :

(a) the total loss being incurred by the Uttar Pradesh State Electricity Board at present;

(b) the total outstanding arrears of Union Government on this Board;

(c) whether the Union Government have formulated any scheme for Uttar Pradesh State Electricity Board to bail out such loss; and

(d) if so, the details thereof?

THE MINISTER OF POWER (SHRI P.R. KUMARAMANGALAM) : (a) As per the audited accounts available upto the year 1996-97. Uttar Pradesh State Electricity Board is not incurring any loss cumulatively taking into account the subsidy as provided in the accounts.

(b) As on 30th September, 1998, UPSEB is to repay an amount of Rs. 3483.51 crores to the Public Sector Undertakings under the Ministry of Power. As per information available the Union Government has no outstanding by the Boards.

(c) and (d) The establishment of the Regulatory Commission, as provided in the Act passed by the Parliament, would lead to rationalisation of tariff and also provide for transparency in the provision of subsidies, wherever required. The State Government

of Uttar Pradesh can exercise the option of providing subsidies, over and above, those recommended by the Regulatory Commission, on condition that the State Government compensate the SEB by providing adequate budgetary support. When tariff is rationalised and budgetary support is provided, UPSEB will improve its financial position.

[Translation]

#### Power Projects in Karnataka

1194. SHRI H.G. RAMULU : Will the Minister of POWER be pleased to state :

(a) the total number of power projects sent by Karnataka Government to the Union Government for approval; and

(b) the details of the projects cleared so far and the projects lying pending with the Government?

THE MINISTER OF POWER (SHRI P.R. KUMARAMANGALAM) : (a) and (b) As on 31.10.98 complete DPRs in respect of 11 projects in Karnataka have been received in CEA. Out of these 4 have already been accorded techno-economic clearance by CEA and the remaining 7 projects are under examination. The details of projects cleared/under examination are given below : -

Sl. No.	Name of Project	Capacity (MW)	Date of receipt in CEA	Date of TEC
<b>A. CEA Cleared/Appraised</b>				
1.	Sarapadi HEP (H)	3 x 30	7/89	4-12-90
2.	Ralchur St. III (T)	2 x 210	7/95	19-12-95
3.	Toranagallu TPS (T) (Revised)	2 x 120 (2 x 130)	3/95	20-03-96
4.	Mangalore TPS (T)	4 x 250	1/95	22-04-96
<b>B. DPR under Examination in CEA</b>				
5.	Manjangud CCPP (T)	110		31-12-97
6.	Tatihalla (H)	410 Gwh	8/98	
7.	Kaniminke (Bangalore) (T)	107.8		31-12-97
8.	Manjya CCPP (T)	164.4		31-12-97
9.	Hassan CCPP (T)	189		31-12-97
10.	Talgi (Bijapur) TPP (T)	1 x 350		30-03-98
11.	Nagarjuna TPP (T)	2 x 500		27-07-98